

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 21**  
**(IB)-218(PB)/2021**

**IN THE MATTER OF:**

Bank of India

.... Petitioner

Vs

Smt. Ginni Devi

.... Respondent

**Order under Section 95 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 09.07.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**

**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**

**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the RP

: Mr. Abhishek Anand, Mr. Karan Kohli, Advs.

For the Personal Guarantor

: Mr. Siddharth Sharma, Adv.

**ORDER**

Ld. Counsel Mr. Abhishek Anand appeared on behalf of the RP.

At request, list the matter along with all the other pending applications for a physical hearing on **16.07.2024**.

-sd-

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

-sd-

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**